

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
2.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
3.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
4.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe
5.	I.A. No. 1966 of 2021 in Comp. App. (AT) (Ins) No. 670 of 2021	Vishwajeet Subhash Jhavar Vs. Alfa Façade Pvt. Ltd. & Anr.	Malak Bhatt	Shashwat Rai-R1

### For Directions

6.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
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### For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
8.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar-R2

9.	Comp. App. (AT) (Ins) No. 599 of 2021	R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors.	Kunal Kanungo	Shreyas Awasthi Shivanker Beher
10.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
11.	Comp. App. (AT) (Ins) No. 602 of 2021	K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	
12.	Comp. App. (AT) (Ins) No. 603 of 2021	Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	
13.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra

**For Hearing**

14.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava-COC
15.	Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
16.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	Govindshankar Krishnan

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1. Notice Board
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By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar